## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.188/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Uma Tivari & Anr.		
		Versus		
		Tiwari Bechar & Co. Pvt. Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. SIDDHARTHA BANERJEE, DA.				
2. URMILA CHAKRABORTY, sh for the tores				

## ORDER

The Ld. Counsel for the petitioner is present.

No one present from the side of the Respondent(s).

List on 29-11-2017 for argument on the Company Petition along with pending Company Application, if any.

The interim order passed earlier, if any, is extended till next date.

(Jinan KR) Member(J) (Vijai Pratap Singh) Member(J)